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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/ 1/2016
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan
UNDER SECTION : 441

S.No.	Name (in Capital)	Represented by	Signature
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1) R. KANNAN

R. KANNAN.
for
Sir. M.P.
Purushothaman.


10/3/17.

ORDER

Shri R Kannan, PCS representing the applicant present and sought time for submitting arguments. Time extended at his request. Put up on 07.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)